12.00 Noon

PAPERS LAID ON THE TABLE

Report and Accounts (1999-2000) of the U.P. Education for All Project Board, Lucknow and related papers.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers.

- (a) Annual Report and Accounts of the U.P. Education For All Project Board, Lucknow, for the year 1999-2000, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT 3372/01]

Notification of the Ministry of Environment and Forests

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T, R, BAALU): Sir, I lay on the Table under section 26 of the Environment (Protection Act), 1986, a copy (in English and Hindi) of the Ministry of Environment & Forests Notification S.O. 1024(E) dated 16.11.2000 regarding amendments in the composition of Central Ground Water Authority. [Placed in Library. See No. LT 3263/01]

Notifications of the Ministry of Mines

THE MINISTER OF MINES (SHRI SUNDER LAL PATWA): Sir, I lay on the Table under sub-section (1) of section 28 of the Mines and Minerals (Development and Regulation) Act, 1957, a copy each (in English and Hindi) of the following notifications of the Ministry of Mines:-

- S.O. 1116(E) dated 13.12.2000 regarding Modification of (1) Mining leases in conformity with the provisions of Mines and Minerals (Development and Regulation) Act, 1957.
- G.S.R. 31(E) dated 22.1.2001 publishing the Mineral (2) Concession (Amendment) Rules, 2001. [Placed in Library. See No. LT 3264/01]

Report and Accounts (1999-2000) of the Bengal Immunity Limited, Calcutta and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SATYA BRATA MOOKHERJEE): Sir, I lay on the Table-

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:-
 - (a) Sixteenth Annual Report and Accounts of the Bengal Immunity Limited, Calcutta, for the year 1999-2000, the Auditor's Report on the Accounts and together with the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above company.
- II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. Placed in Library. See No. LT 3272/01

Notifications of the Ministry of Health and Family Welfare

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): Sir, I lay on the Table under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954, a copy each (in English and Hindi) of the following Notifications of the Ministry of Health & Family Welfare:-

> G.S.R. 7(E) dated 4.1.2001 publishing the Prevention of Food (1) Adulteration (1st Amendment) Rules, 2001.